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and Bal Vikas Vibhag of the Uttar Pradesh Government since December, 1990 to April, 1991 are pending before the Central Government; and

(c) if so, what are the reasons for the delay and by when this would be cleared?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Under the Scheme of Setting up of Employment-cnm-Income

Generating units for women, 100% assistance is given to the applicant organisation-Under the Scheme of Support to Training and Employment Programme (STEP), 90% of cost of the aproved project cost is given as grant-in-aid and 10% to be arranged by the applicant organisation.

(b) and (c) The information is being collected and will be placed on the Table of the Home.

Critical Review on Sports Policy

865. SHRI KRISHNA KUMAR BIRLA: -Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- .,, (a) whether in view of the continued dismal performance of the Indian contin-
- gent in Olympics and International Games. Government have critically reviewed the sports policy with regard to the develop-ment of the sports, providing infrastructure for various disciplines, appoitment of coaches for various disciplines and selection of talent for various sports events;
 - (b) if so, what are the details thereof; and
- (c) the manner in which Government propose to remove the ills plaguing the Indian sports?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) Programme of Action of the existing Sports Policy was formulated and placed before both the Houses of Parliament in August, 1992.

(c) For the improvement of sports in the country the following areas have been identified in the Programme of Action

which require comprehensive improvements:

- (i) Creating a sports environment;
- (ii) Broadbasing;
- (iii) Improving competitive standard; and
- (iv) Sports Management.

Efforts are being made to involve all the partners concerned with these aspects of sports, namely the State Govts, the National Federations, the corporate Sector etc. in the successful implementation of the Programme of Action.

In addition, sports academies in select disciplines will be established in coordination with the concerned National Federations, Corporate Sector and Sports Authority of India. A Hockey and a Hand Ball. Academy have already started functioning in New Delhi and Bhilai (M.P.) respectively and another five academies are en the anvil. These Academies will concentrate on training outstanding Juniors and Sub Juniors who will form the backbone of our teams in the years to come.

Grant to the Libraries of Delhi University

866. SHRI KRISHNA KUMAR BIRLA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government are aware that the libraries of Delhi University are consistently shrinking and that acute shortage of books and periodicals has adversely affected the teaching and research work;
- (b) if so, what is the percentage of fall in the grants given for libraries to the Delhi University by the University Grants Commission;
- (c) what are the reasons for reducing the grants; and
- (d) what steps are contemplated by Government to remove the paucity of funds being faced by the Delhi University Libra ries in the larger interest of the students?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) The" University

of Delhi has reported that there is some shortage of books and periodicals in their libraries due to increase in prices and general financial crunch.

- (b) There has been no fall in the grants given for libraries to the University of Delhi by the University Grants Commission.
 - (c) Does not arise.
- (d) Against the grant of Rs. 55 lakh provided to the University of Delhi for purchase of books and journals during the 7th Plan period UGC has allocated funds amounting to Rs. 140 laks to the University for this purpose during the 8tb Plan period.

Committee to look into Examination Re-

- 867. SHRI RAMDAS AGARWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state.
- fa) whether Government propose to set up a Oommittee to look into Examination reforms and prepare a National Examination Reform Framework by the end of 1993:
- (b) whether any Examination reforms centre is also to be set up at the NCERT and if so the details thereof;
- (c) what progress has so far been made in this regard; and
- (d) whether Government propose to bring forward any legislation like U.P. where copying/cheating has recently been declared as a cognizable and non-bailable offence?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT EDUCATION AND DEPARTMENT OF CULTURE (KUMARI SELLA): (a) to (d) The Programme of Action (POA) 1992 identifying the strategies for implementing the policy postulates on examination reforms has recommended for constituting an interinstitutional Committee with representations from the University Grants Commission (UGC). the National

Council of Educational Research and Trailing (NCERT), All India Council of Technical Education and the State level organisations including Boards of Secondary Education, to formulate a National Examination Reforms Framework. The specific contributions to b© made by the NCERT in examination reforms at school stage in the present and future contexts, the feasibility of treating malpractices in external examinations as cognizable/non-bailable offences will emerge from the ensuing consultations when the Committee is constituted and its terms of reference finalised.

Cut in Grants to Universities

868. SHRI N. E. BALARAM: SHRI N. GIRI PRASAD:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the University Grants Commission had agreed to reconsider its decision to cut its grants to universities; and
- (b) if so, the details thereof and the reasons for delay in taking a final decision thereon?

THE DEPUTY MINISTER, IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT EDUCATION AND DEPARTMENT OF CUATURE.) (KUMARI SELJA): (a) and (b) Central Universities are fully tunded by the Central Government through the University Grants Commission (UGC). A major share of UGCs Non-Plan budget is made available to Central Universities and Delhi Colleges for their maintenance expenditure. Keeping in view the present constraint on the availability of financial resources, Government had decided to maintain the level of Non-Plan expenditure of all Ministries/Departments and autonomous bodies during 1092-93 at the level of last year. This had imposed resource constraints on UGC as well as Universities.

In order to consider measures to mitigate the financial difficulties being faced by them, the Minister of Human Resource Development held consultations with Chairman, UGC and Vice-Chancellors of Central Universities in July, 1992. On the basis of these consultations, it has been decided- in principle to provide additional grants to